GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:976 ANSWERED ON:15.11.2010 SKILL DEVELOPMENT Kodikunnil Shri Suresh;Pratap Narayanrao Shri Sonawane

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the members of the Board of the National Skill Development Corporation (NSDC) has mandated the council challenging task to train 15 crore people by the year 2022;

(b) if so, whether the Government is making all the efforts to augment the capability of NSDC as well as allow the private participation;

(c) if so, whether the Government is committed to provide all possible assistance in this innovative direction;

(d) if so, the action taken thereon;

(e) whether the Government has proposed to set-up Regional Skill Development Council also; and

(f) if so, the details thereof?

Answer

MINISTER OF STATE FOR LABOUR AND EPLOYMENT (SHRI HARISH RAWAT)

(a)to(d) Government has approved National Policy on Skill Development, a guiding document for Skill Development Programmes in the Country. The policy has mandated National Skill Development Corporation (NSDC) to train 15 crore people by the year 2022 .Government has set up NSDC under M/o Finance as a not for profit company under Section 25 of the Companies Act, 1956 mainly to foster private sector initiatives in skill development programmes and providing viability gap funding. It has an equity base of Rs. 10 crore of which 49% is contributed by the Central Government and 51% by the private sector. The corporation is being funded by National Skill Development Fund-NSDF (trust) which is 100% Government managed Trust. Rs. 1000 crore has been allocated as Government and Rs. 15,000 crore is envisaged to be generated from other governments, public sector, private sector, bilateral and multilateral sources . NSDF has so far released Rs.200 crore to NSDC.

(e) & (f) Presently, Government has not proposed to set-up Regional Skill Development Council. However, State Governments have been advised to set up State Skill Development Missions (SSDM) under the chairmanship of the Chief Ministers of respective States. SSDM has been set up by 25 States and 5 Union Territories.